

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

NXXXXXXDXXXXX

## NEW BOMBAY BENCH

O.A. No. 49 of 1988.  
 T.A. No. -

DATE OF DECISION 2.2.1988

Shri S.B.Kadam

Petitioner Applicant.

Applicant.  
 Advocate for the Petitioner

Versus

The Director General (TF) Respondent  
 Department of Telecommunications, New Delhi-1

Mr.S.R.Atre (for Mr.P.M.Pradhan) Advocate for the Respondent(s)

## CORAM :

The Hon'ble Mr. L.H.A.Rego, Member (A)

The Hon'ble Mr. M.B.Mujumdar, Member (J)

1. Whether Reporters of local papers may be allowed to see the Judgement? Y
2. To be referred to the Reporter or not? X o
3. Whether their Lordships wish to see the fair copy of the Judgement? X o
4. Whether it needs to be circulated to other Benches of the Tribunal? X o